

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 80 of 2015 &
IA No. 127 of 2015**

Dated: 10th August, 2015

In the matter of :

Ind Synergy Ltd.

...Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr.

...Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **18.08.2015.**

COURT MASTER